



GOVERNMENT OF JAMMU AND KASHMIR
PUBLIC WORKS (R&B) DEPARTMENT
CIVIL SECRETARIAT, JAMMU/ SRINAGAR

NOTIFICATION

Srinagar the 28th October, 2025

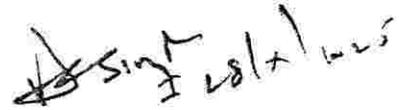
S.O. 281 In exercise of the powers conferred by the proviso to Article 309 of Constitution of India, the Lieutenant Governor, hereby direct that the following amendments shall be made in the second schedule of the Jammu and Kashmir Engineering (Gazetted) Service Recruitment Rules, 1978, amended in terms of SRO 297 of 2006 dated 14.09.2006: namely:

1. For the post of Chief Engineer (Class I), under the fifth column (qualification and method of recruitment) of the Schedule, after the words "at least 20 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least one year experience as Superintending Engineer" shall be substituted with the words "at least 18 years of total Gazetted service in the same branch of Engineering in which appointment is to be made".
2. For the post of Superintending Engineer (Class II), under the fifth column (qualification and method of recruitment) of the Schedule, after the words "at least 17 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 3 years' experience as Executive Engineer" shall be substituted with the words "at least 15 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 01 year experience as Executive Engineer".
3. For the post of Executive Engineer (Class III Category A), under the fifth column (qualification and method of recruitment) of the Schedule, for;
 - (a) after the words "at least 8 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 4 years' experience as Asstt Executive Engineer" shall be substituted with the words "at least 6 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 02 years' experience as Assistant Executive Engineer".

- (b) after the words "at least 10 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 4 years' experience as Asstt Executive Engineer" shall be substituted with the words "at least 8 years of total Gazetted service in the same branch of Engineering in which appointment is to be made with at least 02 years' experience as Assistant Executive Engineer".

These amendments shall be applicable to Public Works (R&B) Department, Jal Shakti Department and Power Development Department.

By Order of the Government of Jammu and Kashmir.


(Anil Kumar Singh) IAS
Financial Commissioner
(Additional Chief Secretary)
Public Works (R&B) Department

No. PWD/25/2025 [7671277]

Dated. 28.10.2025

Copy to the:

1. Ld. Advocate General, J&K.
2. Principal Accountant General, J&K.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Additional Chief Secretary to the Hon'ble Chief Minister, J&K.
5. Director General of Police, J&K.
6. All Principal Secretaries to the Government.
7. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
8. All Commissioner/ Secretaries to the Government.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India, New Delhi.
10. Divisional Commissioner, Kashmir/ Jammu.
11. All Heads of Department/ Managing Directors/ Deputy Commissioners.
12. Director, Information, J&K.
13. Secretary, J&K Public Service Commission.
14. Director, Archives, Archaeology and Museums, J&K.
15. Engineer-in-Chief, Public Works (R&B) Department.
16. All Chief Engineers, Public Works (R&B) Department.
17. Additional Secretary with the Hon'ble Deputy Chief Minister [Minister Incharge Public Works (R&B) Department].
18. General Manager, Government Press, Jammu/ Srinagar.
19. Private Secretaries to the Hon'ble Ministers, J&K.
20. Private Secretary to the Chief Secretary, J&K.
21. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
22. Private Secretary to the Financial Commissioner (Additional Chief Secretary), Public Works (R&B) Department.
23. In-charge Website, PW (R&B) Department.
24. Notification File /Stock File.